

8.


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 281/252/HDB/2017
NAME OF THE COMPANY	Supriya Patak Gudelli (CNS Lab Private Limited)
NAME OF THE PETITIONER(S)	Supriya Patak Gudelli (CNS Lab Private Limited)
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS R. Ramakrishna Gupta	PCS	ramakrishna@rta.cc.com 9848019715	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	<u>ORDER</u>		

Heard Mr. ~~ES~~ Ramakrishna Gupta, PCS , None appeared for the Respondent. Roc report received, Post the case on 9.03.2018 for final hearing.


Member (Tech)


Member (Judl)

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